

CENTRAL ADMINISTRATIVE TRIBUNAL
AHMEDABAD BENCH

O.A. NO. 400/91
T.A. NO.

DATE OF DECISION 13-9-94

Mr. Vinodkumar N. Raval

Petitioner

Mr. I.M. Pandya

Advocate for the Petitioner (s)

Versus

Union of India and Others

Respondent

Mr. Akil Kureshi

Advocate for the Respondent (s)

CORAM

The Hon'ble Mr. K. Ramamoorthy

Member (A)

The Hon'ble Dr. R.K. Saxena

Member (J)

JUDGMENT

1. Whether Reporters of Local papers may be allowed to see the Judgment ?
2. To be referred to the Reporter or not ?
3. Whether their Lordships wish to see the fair copy of the Judgment ?
4. Whether it needs to be circulated to other Benches of the Tribunal ?

RE
NO

Vinodkumar N. Raval
 Ex. Sorting Assistant
 SRO Viramgam,
 4-Shubhalaxmi Society
 Ranip, Ahmedabad.

Applicant.

Advocate Mr. I.M. Pandya

Versus

1. Union of India
 Director General
 Postal Services,
 New Delhi
2. Senior Superintendent of
 R.M.S. Ahmedabad Division,
 Ahmedabad.
3. Director of Postal Services
 Head Quarter,
 O/o the Postmaster General,
 Gujarat Circle, Ahmedabad.

Respondents.

Advocate Mr. Akil Kureshi

O R A L J U D G M E N T

In

Date: 13-9-94

O.A. 400 of 1991

Per Hon'ble Dr. R.K. Saxena

Member (J)

This application has been moved challenging the orders of termination passed by the Senior Superintendent of R.M.S. and the Director, Postal Services — Appellate Authority. The respondents had taken plea in the reply that the applicant had also moved an application by way of ^{revision &} review to the Member (Personnel) Postal Department, which was pending at the time of filing of this application. The applicant now wants to withdraw this application with leave to move representation about the disposal of the

revisional application pending before the Member (Personnel) Postal Department, and also to move this Tribunal, if the representation is decided against the applicant. In our opinion the prayer though belated requires sympathetic consideration.

2. The applicant is allowed to withdraw the application. Accordingly, the application is disposed of. No order as to costs.



(Dr. R.K. Saxena)
Member (J)



(K. Ramamoorthy)
Member (A)

*AS.